

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

Civil Contempt Application No. 18 of 2004.

In

Original Application No. 1367 of 2002.

Allahabad, this the 20<sup>th</sup> day of October, 2005.

Hon'ble Mr. A.K. Bhatnagar, Member-J.  
Hon'ble Mr. D.R. Tiwari, Member- A.

Krishna Chandra Mishra

Aged about years, son of Shri Ram Narain Mishra,  
Resident of House No.300, Rajapur, District Allahabad.  
Presently posted as E&RC Office of the  
Divisional Railway Manager, Allahabad.

.....Applicant.

(By Advocate : Shri S.K. Pandey)

Versus

1. R.P. Jaruhar,  
Posted as General Manager, Northern Railway,  
Baroda House, New Delhi.
2. I.P. S Anand  
General Manager, North Central Railway,  
Allahabad.
3. Shree Prakash,  
Divisional Railway Manager, Allahabad.

....Respondents.

(By Advocate : Sri A.K. Gaur)

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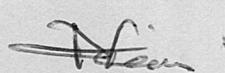
ORDER

Hon'ble Mr. A.K. Bhatnagar, Member-J.

This contempt application has been filed for punishing the respondents for willful disobedience of the order passed on 01.07.2003 in O.A. No.1367/03.

2. At this stage, Sri A.K. Gaur counsel for the respondents made a statement at bar that the full compliance of the order passed in O.A. No.1367/03 has been fully complied with as stated in para 6 of the counter affidavit subject to final outcome of the writ petition filed in the Hon'ble High Court. The copies of Compliance Report (Annexure 1) as well as Photostat copy of the difference of payment chart dated 29.9.2003 have been filed alongwith counter. The order has already been issued under communication to the applicant by Registered post and payment shall be made earliest possible within a month.

3. After hearing counsel for the parties and on perusal of para 6 of the counter affidavit as well as Annexure Nos.1 and 2, we are satisfied that due compliance has been made by the Department, therefore, no case of contempt now survive. The same is accordingly dismissed. Notices issued are discharged. It is expected from the Department that due payment shall be made within time stated.



Member-A



Member-J

Manish/-